

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No. 200/KB/2017
C.P No. 15/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Kalinga packers Pvt Ltd		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

O R D E R

No one is present

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)